

GOVERNMENT OF INDIA
MINISTRY OF COAL
LOK SABHA
UNSTARRED QUESTION No. 2023
TO BE ANSWERED ON 05.05.2016

Import of Thermal Coal

2023. KUNWAR HARIBANSH SINGH: SHRIMATI SUPRIYA SULE:
SHRI SATAV RAJEEV: SHRI DHANANJAY MAHADIK:
SHRI SUDHEER GUPTA: SHRI BIDYUT BARAN MAHATO:
DR. SUNIL BALIRAM GAIKWAD: SHRI RAHUL SHEWALE:
SHRI DHARMENDRA YADAV: SHRI VINAYAK BHAURAO RAUT:
SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:
SHRI ADHALRAO PATIL SHIVAJIRAO:
SHRI T.RADHAKRISHNAN:
SHRI NAGENDRA KUMAR PRADHAN:

Will the Minister of COAL be pleased to state:

- (a) the quantum of thermal coal imported during each of the last three years and the foreign exchange outgo;
- (b) whether in view of rising production of dry fuel, the Government plans to completely stop thermal coal imports in 2-3 years;
- (c) if so, the details thereof along with the assessment of total saving as a result thereof;
- (d) whether the Government is also planning not to import the cooking coal and it has decided to have long term contracts with Indian shipping companies to transport coal, if so, the details thereof and the reasons therefor; and
- (e) the timeframe set by the Government to achieve the said target?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL, POWER AND NEW AND RENEWABLE ENERGY

(SHRI PIYUSH GOYAL)

(a):The quantity and value of thermal coal (Non-coking coal) imported during last three years is given below:-

(Quantity in Million tonnes & Value in crore Rs.)

2013-14		2014-15		2015-16 April 2015 –January 2016)	
Quantity	Value	Quantity	Value	Quantity	Value
129.98	57497.3	168.39	70758.6	128.70	47340.0

(b)to(e): As per the current import policy, coal is kept under Open General License (OGL) and consumers are free to import coal from the source of their choice as per their contractual prices on payment of applicable duty.No decision has been taken by the Government to stop import of thermal/coking coal. Further, CIL has not entered into any contract with Indian shipping companies to transport coal.
